GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3044 ANSWERED ON:29.11.2010 AFFIRMATIVE ACTION PLAN FOR SCS Anandan Shri K.Murugeshan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the Affirmative Action Plan of the private sector Industries;
- (b) the details of action taken during the last three years in the fields of employment, entrepreneurship and education to the Scheduled Castes (SCs), State-wise and year-wise;
- (c) the details of the persons/ industrialists and the committee to monitor and manage the Affirmative Action Plan; and
- (d) the details of the coaching centers established for SCs during the last three years?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (d): As per information furnished by the Department of Industrial Policy and Promotion, the industry associations viz. Confederation of Indian Industry (CII), Federation of Indian Chambers of Commerce and Industry (FICCI) and Associated Chambers of Commerce and Industry of India (ASSOCHAM) have prepared a Voluntary Code of Conduct (VCC) for member companies wherein stress has been laid on equal opportunities in employment for all sections of society, removing bias in employment to disadvantaged sections of society, increasing employability of socially disadvantaged sections through skill upgradation, continuous training and providing scholarship, etc.

The details of the action taken by the Industry Chambers as furnished by the industry associations during the last three years in the fields of employment, entrepreneurship and education to Scheduled Castes/Scheduled Tribes are enclosed in the Statement at Annexure.

A high level Coordination Committee (CC) on Affirmative Action (AA) monitors its implementation. From the Industry side, the Industry Chambers viz., ASSOCHAM, FICCI and CII are the monitoring agencies. The CII has also constituted National Council on Affirmative Action headed by Dr. J. J. Irani, a past President of CII.